

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court Of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTICE

IT IS FOR INFORMATION OF ALL CONCERNED THAT THE FOLLOWING CASES ARE REFERRED TO THE NATIONAL LOK-ADALAT AS PER GUIDELINES OF NATIONAL LEGAL SERVICES AUTHORITY. THE CASES WILL BE TAKEN UP BEFORE THE NATIONAL LOK-ADALAT TO BE HELD ON 23-11-2013 (SATURDAY) AT THE GAUHATI HIGH COURT PREMISES (PRINCIPAL SEAT AT GUWAHATI).

1	MACApp. 143/2004 WITHLCR 2 FILES	ASAD ALI SK vs NATIONAL INSURANCE CO LTD	MR. R C PAUL	
2	MACApp. 209/2004 WITH LCR P/H	BEAUTY NANDI AND ORS vs JILLUL HOQUE AND ORS	S CHAUHAN	MR. H R A CHOUDHURY MS. A BEGUM MISS L RAHMAN MR. D A KAIYUM MR. N UDDIN MR. J H SAIKIA
3	MACApp. 216/2004 MC 3462/04 WITH LCR 4 FILES	UNITED INDIA INSURANCE CO LTD vs ANIMA DEVI	MR. S S SARMA K K BHATTA MR. R K BHATRA MR G JALAN	
4	CrI.Rev.P. 207/2005	CENTRAL BANK OF INDIA AND ANR vs AMIN SHEIKH	N C DAS P C DEKA A M BUZARBARUAH	I AHMED J ZAMAN N BARUA S BHUYAN
5	CrI.Rev.P. 376/2005 With CrI.Rev.P. 569 and 386 WITHC	MRS. ALOKA SYAM vs TEA BROKERS AND ORS	P K ROY S K CHAKRABORTY A CHAKRABORTY	MR. A C DAS
6	CrI.Rev.P. 518/2005 With MC 402 LCR 3 FILES	PRADIP KUMAR ROY @ BACHU ROY vs SIKHA RANI DAS AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY	PP, ASSAM
7	CrI.Rev.P. 629/2005 WITH LCR 3 FILES	AMAL SINHA vs THE STATE OF ASSAM AND ANR	MR. A M BORA MR. P TALUKDAR	PP, ASSAM
8	MACApp. 4/2005 WITH LCR 2 FILES FIXED	RANJU DEKA vs MAKHAN RAI	MR. N CHAKRABORTY MR. C GOSWAMI MR. M K SARMA	MR. A AHMED
9	MACApp. 10/2005 MC 79/05 WITH LCR	NATIONAL INSURANCE CO LTD vs FAIYAZ ALI	S S SARMA K K BHATTA R K BHATRA MR G JALAN	MR. I UDDIN
10	MACApp. 11/2005 WITH LCR	NATIONAL INSURANCE CO LTD vs Y YBAEMCHA DEVI	S S SARMA K K BHATTA R K BHATRA G JALAN	S BANIK P BHATTACHARJEE B SHARMA
11	MACApp. 13/2005 WITH LCR 2 FILES FIXED	MAYA RANI DEBNATH AND ORS vs GITA GHOSE AND ORS	K K NANDI L DAS	MR. S DUTTA MS. M CHOUDHURY MR. D BARMAN MR. R KAUR
12	MACApp. 16/2005 MC 96/2005 WITH LCR 2 FILES	NATIONAL INSURANCE CO. LTD. vs ABDUL JABBAR & ORS	MR. S K BARKATAKI MR. J P BORA MR. D SHARMA MR. B C DAS MISS. S ROY MR. R C PAUL	MR. P BORA MD. A HUSSAIN
13	MACApp. 17/2005 WITH LCR FIXED	PRAMILA CHETRY vs RAJENDRA KANKARIYA AND ORS	B N SHARMA SR. ADVOCATE MR. T ISLAM	B N SARMA MS. R D MOZUMDAR MS. R BEGUM MRS S KUMARI
14	MACApp. 20/2005 WITH LCR 2 FILES FIXED	RAFIQUR RAHMAN vs KHELENDRA CHANDRA SINGH AND ANR	MR. H R A CHOUDHURY MR. A S CHOUDHURY MR. F U BORBHUYA	MR. B C CHOUDHURY MR. A SARMA
15	MACApp. 23/2005 WITH LCR 2 FILES	UNITED INDIA INSURANCE CO LTD vs ALLAUDDIN AHMED AND ORS	MR. K P SINGH MR. S K SINGH	
16	MACApp. 32/2005	DHRUBAJYOTI TALUKDAR vs THE MEMBER MOTOR ACCIDENT CLAIMS TRIBUNAL	MR. S DAS	MR. G BAISHYA MR. R BARUAH MS. B DAS
17	MACApp. 35/2005 WITH LCR FIXED	NIRMAL KR JAIN vs ORIENTAL INSURANCE CO LTD	MR. R D LAL MR. M PANDIT MR. S DAS MS. J PAUL	MR. S K GOSWAMI MR. R KATHKATIA

18	MACApp. 36/2005	BOBBY SAIKIA vs BHUPEN BORDOLOI AND ORS	MS. M CHOUDHURY MR. M R BARBHUIYA	MR. S DUTTA MISS. M CHOUDHURY MR. D BARUAH K K BHATTA MR. R K BHATRA
19	MACApp. 37/2005 LCR	PRADIP KR DAS AND ORS vs BRAJA BALA DEKA AND ORS	T J MAHANTA P BHATTACHARYA	MR. S DUTTA MR. R KAUR
20	MACApp. 81/2005 WITH MC 799/05	BOBBY SAIKIA vs BHUPEN BORDOLOI AND ORS	MS. M CHOUDHURY MR. M R BARBHUIYA	MR. A AHMED MR D N BHATTACHARYA
21	MACApp. 84/2005	BANAMALI GOGOI vs BIREN BARMAN	MR. S K GOSWAMI MR. R KATHKATIA	MR. J SINGH MR. P C DEKA MS. A DEVI MS. A DAS
22	MACApp. 88/2005 WITH MC 4260/05 AND MC 1059/05	NATIONAL INSURANCE CO LTD vs SUDARSHAN SAHA CHOUDHURY	MR. S S SARMA K K BHATTA MR. R K BHATRA MR G JALAN	
23	MACApp. 89/2005 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. vs CHUNUMANI DEVI AND ORS	MR. J SINGH MISS S KHANIKAR	MR. A PHUKAN MR. A SARMA MR. P SINGH MS. D GUPTA MR. K P SARMA
24	MACApp. 90/2005	NATIONAL INSURANCE CO LTD vs MOJIBUR RAHMAN AND ORS	MR. R GOSWAMI MS. T KALITA	
25	MACApp. 93/2005 MC 1177/2005 WITH LCR 2 FILES FIXED	MANJU GOGOI vs BHANU BARUAH	MR. A K SARMA MR. A PHUKAN	MR. A C BORBORA MR. P K BARMAN MRS. R BORBORA MR. M G SINGH
26	MACApp. 95/2005 WITH LCR	SACHINDRA NATH SAHARIA vs NATIONAL INSURANCE CO LTD AND ORS	MR. G C PHUKAN MR. R BORPUJARI	MR. H K BAISHYA MS J M SHARMA MR. R GOSWAMI MR. B J GHOSH MR T KALITA
27	MACApp. 96/2005 MC 1228/2005 WITH LCR 2 FILES	MANJU GOGOI vs ARUP BORA	MR. A K SARMA MR. A PHUKAN	MR. A C BORBORA MR. P K BARMAN MRS. R BORBORA MR. G SINGH MR. A AHMED
28	MACApp. 99/2005 WITH LCR	MANTU DAS vs NEW INDIA ASSURANCE CO LTD	MR. S P DEKA MR. N CHOUDHURY MR. B C DEKA	
29	MACApp. 101/2005	BEDENGA TALUKDAR vs NEW INDIA ASSURANCE CO LTD	MR. S P DEKA MR. N CHOUDHURY MR. B C DEKA	MR. A AHMED
30	MACApp. 108/2005	DILIP PRASAD DUTTA vs NEW INDIA ASSURANCE CO AND ORS	MISS . R SHARMA MR. R BEZBARUAH MR. B TALUKDAR MR. A RAHMAN	MR. A PHUKAN MR. A SARMA MR. A BHARALI
31	MACApp. 111/2005 WITH LCR	ANJANA DAS AND ORS vs NEW INDIA ASSURANCE CO LTD	MR. S P DEKA MR. N CHOUDHURY MR. B C DEKA	MR. B C DAS MR. A AHMED MR D N BHATTACHARYA
32	MACApp. 112/2005 WITH	NEW INDIA ASSURANCE CO LTD vs REKHA BARUAH	S DUTTA R KAUR M CHOUDHURY P BARUA	T J MAHANTA MR. S K GOSWAMI MR. R MAHANTA MR. A THAKUR MS. J R THAKUR
33	MACApp. 207/2006 WITH MC NO.4364/06	DR. PRABIR BARUAH vs REKHA BARUAH	MR. S K GOSWAMI MR. R KATHKATIA	
34	MACApp. 131/2005 MC 1659/2005 MC 889/09 WITH LCR (WITH REPORT)	ORIENTAL INSURANCE CO LTS vs JAMUNA DEVI AND ORS	MR. S DUTTA MS. M CHOUDHURY MR. R KAUR	MR. K C ROY
35	MACApp. 138/2005 WITH MC 1673/05	NATIONA INSURANCE CO LTD vs SANGITA AGARWAL	MR. S S SHARMA K K BHATTA MR. R K BHATRA MR G JALAN	MR. D SAIKIA MR. A VERMA
36	MACApp. 139/2005 FIXED ON 30-6-05	OM PRAKASH TOMAR vs UNITED INDIA INSURANCE CO LTD	J MOLLAH B HUSSAIN A HUSSAIN MR. D HUSSAIN N ALAM	MR. S DUTTA MS. M CHOUDHURY MISS R KAUR MR. D BARUAH
37	MACApp. 143/2005 WITH LCR MC 1708/05	NATIONAL INSURANCE CO LTD vs Y YBAEMCHA DEVI	S S SHARMA K K BHATTA R K BHATRA G JALAN	S BANIK B SARMA P GOGOI
38	MACApp. 149/2005 MC 1838/2005 WITH LCR	ORIENTAL INSURANCE CO LTD vs TINKU ROY AND ORS	MR. B C DAS MR. A AHMED	MR. P BORA MD. A HUSSAIN

39	MACApp. 156/2005 WITH LCR	FOREST DEPARTMENT , ARUNACHAL PRADESH vs SUNIL KUMAR DAS	GA, AP	MR. T J MAHANTA MR. R BEZBARUAH
40	MACApp. 158/2005 WITH LCR FIXED	DAMNEI vs UNITED INDIA INSURANCE CO LTD	MR. R K AGARWAL MR. M TALUKDAR	MR. H K MAHANTA MR. R GOSWAMI MR. B J GHOSH MS. T KALITA
41	MACApp. 162/2005 LCR 2 FILES	TAPAN DUTTA vs MUKTAR AHMED AND ORS	A K GOSWAMI S BANIK P BHATTACHARYA B SARMA	B K BHATTACHARJEE R SARMA P SAHA S S SARMA K K BHATTA MR. S DUTTA MS. M CHOUDHURY MR. D BARUAH MR. M CHOUDHURY M K BARUAH MR. H BURAGOHAIN
42	MACApp. 168/2005 WITH MC 2193/05	UNITED INDIA INSURANCE CO LTD vs BHUGESWAR SAIKIA	S S SARMA K K BHATTA R K BHATRA	
43	MACApp. 169/2005 WITH LCR 2 FILES FIXED	KRISHNA MURARI BAJAJ AND ORS vs UNITED INDIA INSURANCE CO LTD	MR. A K GOSWAMI MR. S K JAIN MR. B K JAIN	MR. B K PURKAYASTHA MR. S K CHAKRABORTY MR. S K BARKATAKI MR. D SHARMA MR. R HAZARIKA
44	MACApp. 200/2005 WITH LCR	SONIYA THAPA vs BANSHIDHAR SHARMA	MR. A K GOSWAMI MR. K BHATTACHARJEE MR. S BANIK	MR. K P SINGH MR. K PAUL MR. S K SINGH MR J P CHOUHAN
45	MACApp. 210/2005 WITH LCR	CHITRA TANTI vs THE UNION OF INDIA & ORS	B CHETRI S SINGHA	MR. N BORAH SC, C.G.C.
46	MACApp. 216/2005 MC 3028/2005 WITH LCR	MITHU DEY vs BIMAL DUTTA	MR. S K MEDHI MS. P BHATTACHARYA	MR. B C DAS MISS. S ROY MR. R C PAUL
47	MACApp. 218/2005 LCR	MANAGING DIRECTOR ARUNACHAL PRADESH FOREST CORP. LTD. vs DEBA KANTA SAIKIA & ORS	MR. B BANERJEE MR. R GOSWAMI	MR. N NATH MR. D THAKUR MR. A J SAIKIA MR. P MAHANTA
48	MACApp. 221/2005 MC 3188/05 MC 3189/05 WITH LCR	ARUN CH. SAHA vs NATIONAL INSURANCE CO. LTD.	MR. P S DEKA MR. B K BHAGAWATI MR. C DAS	MR. S CHOUHAN MR. R S CHOUHAN MR. A ROY MR. B C DAS MISS. S ROY MR. R C PAUL
49	MACApp. 233/2005 MC 1650/2007 WITH LCR	MEGHALAYA STATE ELECTRICTY BOARD & ORS vs GANGA RANI KARMAKAR & ORS	A SARMA S SARMA DR. B P TODI MR. A NATH MR. A TODI MR R MAHATO	N DHAR B K SEN P DUTTA M RAKSHIT N CHOUDHURY S P CHOUDHURY MR. S C KEYAL MR. S K GHOSH MISS. B DAS MR. R C PAUL MR. S ROY
50	MACApp. 257/2005 WITH LCR FIXED	GAJEN SAIKIA vs NATIONAL INSURANCE CO. LTD.	MS. D SINHA MS. S BARUAH	
51	MACApp. 271/2005 MC 1331/2012 WITH LCR 4 FILES P/H	CHARAN DAS vs INITED INDIA INSURANCE CO. LTD.	MR. S C BISWAS MR. A K ROY MR. B CHOUDHURY	MR. R MAJUMDAR MS. A BHATTACHARJEE
52	MACApp. 272/2005	ORIENTAL INSURANCE CO. LTD. vs SARUDHAN BASUMATARY	MR. S K GOSWAMI MR. R KATHKATIA	MR. Z IQBAL MR. N D NATH MR. R BARBHUYAN
53	CrI.Rev.P. 1/2006 WITH LCR 5 FILES	MONOHAR LALA SHARMA vs THE EMPLOYEES STATE INSURANCE CORPORATION	MR. R P SARMAH MRS. K DEKA	PP, ASSAM
54	CrI.Rev.P. 242/2006 WITH LCR 3 FILES	SMTI MAMONI DAS vs SRI KIRAN DAS	K PAUL A SARMA J P CHOUHAN	MR. P PATHAK MS. P BARMAN MS S CHANGKAKATI MISS P TALUKDAR MR. K PATHAK MR. N CHOUDHURY MR. T N SRINIVASAN MR. K DEKA MR. D K BORDOLOI MS. M DEVI GA, ASSAM
55	CrI.Rev.P. 364/2006 WITH LCR 4 FILES	RAJA SINGH. vs HARPIT SINGH KALSI & ANR.	MR. A C BORBORA MRS. R BORBORA MR. M G SINGH MS. M DUTTA MR. K DUTTA	

56	MACApp. 24/2006	KARUNA BALA DAS vs UNITED INDIA INSURANCE CO. LTD. & ORS	S C BISWAS A K ROY B CHOUDHURY	MS. A AJITSARIA MR. R MAJUMDAR MS. A BHATTACHARJEE MS. P KATAKI MR. B K PURKAYASTHA MS. U K PURKAYASTHA MR. S K GOSWAMI
57	MACApp. 33/2006 MC 749/2006 MC 750/2006 LCR	UNITED INDIA INSURANCE CO. LTD. vs NABA KR. KALITA & ORS	MR. H K MAHANTA MR. R GOSWAMI MS. T KALITA	
58	MACApp. 38/2006 MC 1073/2006 WITH	UNITED INDIA INSURANCE CO. LTD. vs NABA KR. KALITA & ORS	MR. H K MAHANTA MR. R GOSWAMI MS. T KALITA	MR. S GOSWAMI
59	MACApp. 50/2006	M/S NEW INDIA ASSURANCE CO. LTD. vs ARATI BARUAH	MR. S S SARMA MR. K K BHATTA MR. R K BHATRA	MR. S K GOSWAMI MR. C M MAHANTA MR. R KATHKATIA
60	MACApp. 82/2006 WITH LCR FIXED	SITESH ROY CHOUDHURY vs MD. ABDUL ROUF & ORS	MR. R P KAKOTI MR. A K DUTTA	MR. B DAS MR. R C PAUL
61	MACApp. 131/2006 WITH LCR	ARATI BORAB (BARUAH) vs TARUN HIRA	MR. R D LAL MR. C M MAHANTA MS. J PAUL MR. S K GOSWAMI MR. R KATHKATIA	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA
62	MACApp. 153/2006 MC 2059/06 LCR	M/S NEW INDIA ASURANCE CO. LTD. vs KAMESWARI RAVA & ORS	MR. S S SARMA MR. K K BHATTA MR. R K BHATRA MR G JALAN	MR. K R SARMA MR. G KHANDILLA
63	MACApp. 155/2006 WITH LCR	DHIREN KALITA vs RAJENDRA HAJONG	MR. T G BARUAH MR. T J MAHANTA MR. R GOGOI	MR. L TALUKDAR MR. G DAS MR. R K BHATRA MR. V SHARMA MR. P BORA
64	MACApp. 170/2006 MC 1341/2008 WITH LCR	NEW INDIA ASSURANCE CO. LTD. vs MUSTT. MARJINA BEGUM & ORS	MR. A PHUKAN MR. A SARMA	
65	MACApp. 173/2006 WITH LCR	KALPANA ORANG vs THE ORIENTAL INSURNANCE CO. LTD.	MR. G BAISHYA MR A MAZID MR. G SAIKIA	MR. B C DAS MR. R C PAUL MISS. S ROY
66	MACApp. 174/2006	SARUDHAN DAS vs THE NATIONAL INSURANCE CO. LTD.	MR. B KALITA MD. F ALI MR. S DUTTA	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA MS. L SARMA MR. G BAISHYA MS. B DAS MR. R GOSWAMI MR. D K DAS MR. I ALAM
67	MACApp. 194/2006 WITH LCR 2 FILES	BHANU KEOT & ORS vs JYOTI PRASAD NEOG	MR. B D DAS MR. H K SARMA MR. N GOSWAMI	MR. B C DAS MISS. S ROY MR. R C PAUL
68	MACApp. 210/2006 WITH LCR	MD. FAZIR UDDIN vs BUJIT KR JADAV	MR. A M MAZUMDAR MR. A K TALUKDAR MR. F K R AHMED MD. S ISLAM	MD. M H RAJBARBHUIYAN MR. A MANNAF MR. R ISLAM MR. S DUTTA MS. M CHOUDHURY MR. D BARUA MR. B NATH MRS. S DEKA
69	MACApp. 226/2006 WITH LCR FIXED	ORIENTAL INSURANCE CO. LTD. vs ANUMAI DAS	MR. B C DAS MR. R C PAUL MR. S ROY	
70	MACApp. 230/2006 FIXED	UNITED INDIA INSURANCE CO LTD. vs KAMRUL ISLAM BORBHUIYA & ORS	MR. S S SHARMA MR. K K BHATTA MR. S SINGH MR. R K BHATRA MR. V SHARMA	MISS R KAUR MR. D BARUAH
71	MACApp. 246/2006 MC 2634/2012 WITH LCR	UNITED INDIA INSURANCE CO. LTD. vs HARENDRA NATH DAS	MR. S DUTTA MS. M CHOUDHURY MR. K KAUR MS. P BARUA	MR. K K DEY MS. B DEVI MRS A GAYAN
72	MACApp. 268/2006 LCR 2 FILES	NATIONAL INSURANCE CO. LTD. vs SATYAJIT TALUKDAR	MR. R GOSWAMI MR. B J GHOSH MS. T KALITA	MS. D D ROY MR. A GOHAIN MR. S BHUYAN
73	MACApp. 275/2006 LCR	DEEPALI LUKHURAKHAN vs M/S RONGPUR AUTO PVT. LTD. & ORS	U K GOSWAMI	P TALUKDAR S K GOGOI MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA S DUTTA M CHOUDHURY D BARUAH
74	MACApp. 281/2006	MONI GARH vs THE NEW INDIA ASSURANCE CO. LTD.	G C PHUKAN P N CHOUDHURY B CHETRI	

75	MACApp. 284/2006	ORIENTAL INSURANCE CO. LTD. vs BALABHADRA @ BOLORAM MEDHI	MR. B C DAS MR. R C PAUL MR. S ROY	MISS R KAUR MR. D BARUAH
76	MACApp. 286/2006 WITH LCR	UNITED INDIA INSURANCE CO. LTD. vs ASHISH MANDAL & ORS	B K PURKAYASTHA MR D MONDAL	MS. D D ROY MR. A GOHAIN MR. D SUR MS. D SINHA MR. J DEKA
77	MACApp. 289/2006 MC 3976/2006 WITH LCR FIXED	ORIENTAL INSURANCE CO. LTD. vs ANJAN SARMAH	MR. R KAUR MR. D BARUAH MR. S DUTTA	MR. N DEKA MR. A ROY MR. M K DAS
78	MACApp. 300/2006 MC 676/2007 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE CO vs NARESWARI BAISHYA	B C DAS R C PAUL S ROY	T J MAHANTA P BHATTACHARJEE
79	MACApp. 323/2006 WITH LCR	NATIONAL INSURANCE CO LTD vs TSUMPEY & ORS	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA MR G JALAN	MR. A GANGULY
80	MACApp. 325/2006 WITH LCR	10223UNITED INDIA INSURANCE CO. LTD. vs DHANI MURMU	MR. S S SARMA MR. K K BHATTA MR. R K BHATRA MR G JALAN MR. V SHARMA	
81	MACApp. 333/2006 MC 154/2007 WITH LCR 2 FILES	NEW INDIA ASSURANCE CO. LTD. vs DIPAK CHANDA	R GOSWAMI B J GHOSH T KALITA	MR. K K DEY MS. B DEVI
82	WP(C) 3817/2006 FIXED	SMTI NIHARBALA SINGHA vs THE STATE OF ASSAM AND ORS	MD. B ISLAM MR. D KALITA MR. Y SIKDER	GA, ASSAM
83	WP(C) 3886/2006 B/O	ANIL KUMAR SOM. vs THE STATE OF ASSAM & ORS.	MR. U K NAIR MS. B SARMA MR. A CHETRY MR. B CHAKRAVARTY	GA, ASSAM SC, EDU
84	WP(C) 3946/2006	ABU RAIHAN MD. SULAIMAN. vs THE STATE OF ASSAM & ORS.	MR. D A KAIYUM MR. N UDDIN MR. S H RAHMAN	SC, EDU MR. U K NAIR SC, PENSION
85	WP(C) 6264/2006	DR. GOBINDA KRISHNA CHAKRABORTY vs THE STATE OF ASSAM AND ORS	S S DEY M NATH D P BORAH	D SAIKIA SC, F.DEPTT. A VERMA SC, HEALTH MR. C BARUAH SC, IAAD
86	CrI.Pet. 259/2007 LCR 1 FILE	SRI DEIPJYOTI BORAH vs SRI BASANTA KUMAR DEKA	MR. T C KHATRI MR. P MAHANTA MR. S K JAIN MR. B BORA	
87	CrI.Rev.P. 52/2007 WITH LCR 4 FILES.	BABUL HAZARIKA. vs SUBHAS AGARWAL.	MR. J M CHOUDHURY MR. B M CHOUDHURY MR. Z KAMAR MR. Z ALAM	MR. G N SAHEWALLA MR. P BORA MR. MD ASLAM MR. D SENAPATI MS. M JAIN
88	CrI.Rev.P. 71/2007 WITH LCR 2 FILES	MD JIYAUR RAHMAN vs MUSSTT. HASINA KHATUN	MR. A R SIKDAR MR. A H MULLA MR. J A AZAD MR. K M HALOI	
89	CrI.Rev.P. 181/2007 WITH LCR 3 FILES	ASSAM MINERAL DEVELOPMENT CORPORATION vs M/S SANKARDEV COKE PRODUCTS LIMITED AND ORS	MR. M CHOUDHURY MR. S NEOGI MR. A GOGOI	MR. A M BUZARBARUAH MISS M BARMAN MR. B K NATH
90	CrI.Rev.P. 270/2007 LCR 4 FILES	SRI PRAKASH THAKURIA vs SRI AMARJYOTI BORAH	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. P K BORA	MR. T J MAHANTA MS. P BHATTACHARYA MR. R HAZARIKA MR. G KAKATI MR. S PRASAD J I BORBHUIYA F BEGUM PP, ASSAM
91	CrI.Rev.P. 284/2007 With CrI.Rev.P. 245/07, LCR 5 FILES	SRI SUBIR RANJAN DAS vs JOYDEV NATH	Y K PHUKAN M DAS L DEVI	
92	CrI.Rev.P. 370/2007 WITH LCR 2 FILES	MD ABDUL HANNAN KHAN vs THE STATE OF ASSAM AND ANR	MR. H R A CHOUDHURY MR. I A HAZARIKA MS. S K NARGIS	
93	CRP 88/2007 WITH LCR WITH	ARUN CHANDRA PAUL vs UTTAM SAHA	MD. A WAHED MR. T ISLAM MS. F AHMED MD. A HUSSAIN	MR. N CHAKRABORTY MR. C GOSWAMI MR. M K SARMA FOR CAVEATOR
94	CRP 89/2007 WITH LCR	ARUN CHNDRA PAUL vs BHABA RANJAN ROY	MD. A WAHED MR. J ISLAM MS. F AHMED MD. A HUSSAIN	MR. N CHAKRABORTY MR. C GOSWAMI MR. M K SARMA FOR CAVEATOR
95	CRP 90/2007 WITH LCR WITH	ARUN CHANDRA PAUL vs ASHIM ROY	MD. A WAHED MR. T ISLAM MS. F AHMED MD. A HUSSAIN	MR. N CHAKRABORTY MR. M K SARMA FOR CAVEATOR

96	MACApp. 11/2007	LATA SAIKIA vs SANTANU BORA	B CHETRI MR. G PHUKAN MR. K SAXENA	
97	MACApp. 15/2007 LCR	ORIENTAL INSURANCE CO. LTD. vs SANGITA BORTHAKUR	S K GOSWAMI R KATHKATIA	B DEVI MR. N K BORA
98	MACApp. 23/2007 WITH LCR	ORIENTAL INSURANCE CO. LTD. vs MUNINDRA DAS	MR. A AHMED	MR. N DEBNATH
99	MACApp. 24/2007	ORIENTAL INSURANCE CO LTD vs PRASANTA BORA AND ORS	MR. S K GOSWAMI MR. R KATHKATIA	
100	MACApp. 32/2007 WITH MC 2221/07 MC 3033/07	NEW INDIA ASSURANCE CO. LTD. vs JAIMAH BAISHYA & ORS	R GOSWAMI B J GHOSH T KALITA	T J MAHANTA MR. Z IQBAL MR. N DEBNATH
101	MACApp. 33/2007 WITH MC 2222/07 & MC 1981/07	NEW INDIA INSURANCE CO. LTD. vs JAIMATI BAISHYA & ORS	MR. R GOSWAMI MR. B J GHOSH MR. T KALITA	MR. T J MAHANTA MR. Z IQBAL MS. A AJITSARIA MR. S N SARMA MR. A SARMA MR. A JAHID MS. B BHARALI MR. B K PURKAYASTHA MS. U K PURKAYASTHA MD. A MALEQUE
102	MACApp. 38/2007 WITH LCR	UNITED INDIA INSURANCE CO. LTD. vs SMT. MALA GOYARI & ORS.	MR. S S SARMA MR. K K BHATTA MR. R K BHATRA MR. J JOHN	
103	MACApp. 55/2007 MC 1792/07	M/S ORIENTAL INSURANCE CO. LTD. vs GOLAPI PATANGIA BORAH & ORS	MR. A AHMED	MR. P SUNDHI
104	MACApp. 66/2007 WITH LCR	DWIPENDRA CHOUDHURY vs KHIRODA DAS	MR. P P BARUAH MR. R SARMA MR. B TALUKDAR	MR. D CHOUDHURY MS. A K CHOUDHURY MR. P DAS MR. U K DAS
105	MACApp. 71/2007 MC 3035/2007 MC 3150/2007 WITH LCR	UNITED INDIA INSURANCE CO. LTD. vs MAHENDRA RAI	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA	MR. B K JAIN MR. B JHA MR. D K JAIN MR. R LAHKAR
106	MACApp. 72/2007 MC 1127/2013 MC 1128/2013 MC 1130/2013 WITH LCR WITH	UNITED INDIA INSURANCE CO. LTD. vs RAM BILASH MUKHIA	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA	MR. B K JAIN MR. B JHA MR. D K JAIN MS. R LAHKAR
107	MACApp. 75/2007	RAJEN BIN vs M/S NEW INDIA ASSURANCE CO. LTD. & ORS	MR. N CHOUDHURY MR. S C KEYAL MR. S K GHOSH MR. S P CHOUDHURY	MR. A PHUKAN MR A SHARMA MR. A BHARALI
108	MACApp. 78/2007	MILI BORAH vs M/S NEW INDIA ASSURANCE CO. LTD. & ORS	MR. N CHOUDHURY MR. S C KEYAL MR. S K GHOSH MR. S P CHOUDHURY	MR. A J SAIKIA MR. N NATH MR. D THAKUR
109	MACApp. 80/2007 WITH LCR 2 FILES	THE UNION OF INDIA vs JOGESH BHOWMICK	MR. D BARUA SC, CENTRAL GOVT. COUNSEL	MR. S S SHARMA MR. R K BHATRA MR. V SHARMA MR. A SAIKIA
110	MACApp. 96/2007	SHYAMANANDA PAUL vs THE BRANCH MANAGER, DURGA PADA DASGUPTA	MR. S SINGHA	MR. B C DAS MISS. S ROY MR. R C PAUL
111	MACApp. 98/2007	vs THE NEW INDIA ASSURANCE CO. LTD. & ORS	MR. R P KAKOTI MR. A K DUTTA MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA	MR. D K DEKA MR. H K GOGOI
112	MACApp. 99/2007 WITH LCR 2 FILES	NEW INDIA ASSURANCE CO. LTD. vs MADHU DEY & ORS	MR. A PHUKAN MR A SHARMA MR. A BHARALI	MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA
113	MACApp. 100/2007	APU DAS vs THE NEW INDIA ASSURANCE CO. LTD. & ORS	MR. R P KAKOTI MR. A K DUTTA MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA	MR. A AHMED
114	MACApp. 101/2007	BIDHAN DEB vs THE NEW INDIA ASSURANCE CO. LTD. & ORS	MR. R P KAKOTI MR. A K DUTTA MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA	MR. P K BARMAN MS. D DAS MR. A AHMED

115	MACApp. 103/2007	UNITED INDIA INSURANCE CO. LTD. vs BABUL DEB & ORS	MS. A AJITSARIA MS. R BEGUM MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MS. A GOGOI	MR. N DEBNATH
116	MACApp. 106/2007 WITH LCR	MD. JALAL AHMED vs ORIENTAL INSURANCE CO. LTD. & ORS	S K MEDHI R K BHARALI P DAS D BARMAN	MR. S DUTTA
117	MACApp. 115/2007	LACHAMA LAMAH & ORS vs THE NATIONAL INSURANCE COMPANY LTD. & ORS	MR. S K MEDHI MR. J DAS	
118	MACApp. 116/2007 MC 4395/07	UNITED INDIA INSURANCE CO. LTD. vs GITA BALA DAS	MR. S DUTTA MR. U DUTTA	
119	MACApp. 117/2007	RUMA DUTTA vs NEW INDIA ASSURANCE CO. LTD.	MR. S C BISWAS MR. B CHOUDHURY MR. S DAS MR. H CHANDA MS R RANGMAI MS A D KALITA MR. A BHATTACHARJEE	GA, ASSAM MR. A PHUKAN MR. A BHARALI
120	MACApp. 118/2007	SUKLA BHADRA vs THE NEW INDIA ASSURANCE CO. LTD.	MR. S C BISWAS MR. B CHOUDHURY MR. S DAS MR. H CHANDA MR S PARASHAR MISS R RONGMAI MR. A BHATTACHARJEE	MR. R GOSWAMI MR. B J GHOSH MR T KALITA MR. I BOROOAH
121	MACApp. 122/2007 WITH LCR 2 FILES	KULSON NESSA & ORS vs M/S NEW INDIA INSURANCE (DIVISIONAL MANAGER) & ORS	MD. M H RAJBARBHUIYAN MR. R DEV MR. R ISLAM	MR. A PHUKAN MR. A BHARALI
122	MACApp. 123/2007 MC 4324/07 STAY.	NEW INDIA ASSURANCE CO. LTD. vs SRAVAN KR. VERMA	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA	MR. G N SAHEWALLA MR. MD ASLAM MR. B SHARMA MS. M JAIN
123	MACApp. 128/2007 MC 4485/07 STAY.	UNITED INDIA INSURANCE CO. LTD. vs TAPAN KR. DAS	MR. S S SARMA MR. R K BHATRA MR. S AGARWAL	MR. R P KAKOTI MR. A K DUTTA MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA
124	MACApp. 26/2008 FIXED	TAPAN KR. DAS vs UNITED INDIA INSURANCE CO. LTD	MR. R P KAKOTI MR. A K DUTTA	MRS. N D GOSWAMI MS. R D MOZUMDAR
125	MACApp. 129/2007	ORIENTAL INSURANCE CO. LTD. vs MD. SAFIQUL ISLAM & ORS	S DUTTA M CHOUDHURY D BARUAH	MR. N DEBNATH
126	MACApp. 133/2007	UNITED INDIA INSURANCE CO. LTD. vs SANAYSREE GAYARI	MR. S DUTTA MR. U DUTTA	MS. R DHAR MR. S RAHMAN
127	MACApp. 134/2007 MC 4559/07 STAY.	M/S. NEW INDIA ASSURANCE CO. LTD. vs HARIPADA DAS & ORS.	MR. A AHMED	
128	MACApp. 137/2007 MC 4486/07 WITH LCR	UNITED INIDIA INSURANCE CO. LTD. vs SITA SARMA & ORS	MR. R GOSWAMI MR. B J GHOSH MR T KALITA MR. I BOROOAH	MR. D GUPTA MR. B SHARMA
129	MACApp. 140/2007 WITH MC 4489/07	THE NEW INDIA ASSURANCE CO. LTD. vs THE UNION OF INDIA & ORS	MR. A DUTTA MR. A KHANIKAR	ASSTT.S.G.I. MS. B DAS SC, C.G.C.
130	WP(C) 3819/2007 FIXED	SMTI NILIMA MAHANTA (GOGOI) vs THE ASSAM AGRICULTURAL UNIVERSITY & ORS	MR. P P BARUAH MR. R BEZBARUAH MR. B TALUKDAR	SC, AAU
131	WP(C) 4944/2007 FIXED	MD NIZAM UDDIN LASKAR vs THE STATE OF ASSAM AND ORS	N DHAR B K SEN S CHAKRABARTY B MALAKAR	GA, ASSAM MR. S SAMARIA SC, F. DEPTT. MR. S SAIKIA SC, PWD
132	WP(C) 4969/2007 FIXED.	BHAGRATI DEVI vs THE STATE OF ASSAM AND ORS	R M CHOUDHURY D DEVI R BORUAH	MS. B BHUYAN SC, PWD
133	WP(C) 5025/2007 NOT BY HON. HAZARIKA J.	MD SAFIULLAH vs FOOD CORPORATION OF INDIA, & ORS	Y S MANNAN MR. Z A KIBRIA	P K ROY SC, F C I

134	WP(C) 5043/2007	SMTI USHA RANI SARKAR vs THE STATE OF ASSAM AND ORS	A DASGUPTA R BARUAH S CHAKRABARTY	MR. U C SAIKIA GA, ASSAM
135	WP(C) 5060/2007	SRI SATYENDRA KUMAR KATAKY, vs THE STATE OF ASSAM AND ORS	S K SHARMA	GA, ASSAM MR. S SAMARIA SC, AGRI. DEPARTMENT
136	WP(C) 5859/2007	SHRI ABDUL LATIF MAZUMDER vs THE STATE OF ASSAM AND ORS	S R BHATTACHARJEE B AHMED N HAQUE S BHATTACHARJEE	GA, ASSAM
137	WP(C) 6241/2007 WITH	MESSA NOUPATI BEWA vs THE STATE OF ASSAM AND ORS	K J SAIKIA	SC, PWD MR D C CHAKRABORTY CENTRAL GOVT. COUNSEL
138	WP(C) 6242/2007 WITH	SMTI BANASWARI DAIMARY vs THE STATE OF ASSAM AND ORS	MR. K J SAIKIA MS. R LAHKAR	SC, PWD MR. J PATOWARY
139	WP(C) 6243/2007 WITH	SRI NAREN DAIMARY vs THE STATE OF ASSAM AND ORS	MR. K J SAIKIA MS. R LAHKAR	SC, PWD MR. J PATOWARY
140	WP(C) 6244/2007 WITH	MD NURMAHAMMAD ALI vs THE STATE OF ASSAM AND ORS	K J SAIKIA	SC, PWD MR D C CHAKRABORTY CENTRAL GOVT. COUNSEL
141	WP(C) 6245/2007	SRI MAHADEV SING vs THE STATE OF ASSAM AND ORS	MR. K J SAIKIA MS. R LAHKAR	SC, PWD MR. S SAIKIA
142	CrI.Rev.P. 27/2008 LCR 2 FILES	SHRI PARMESHWARLAL SHARMA vs M/S KAMRUP ROOFINGS LTD.	J SHARMA G K SARMA S AGARWAL S I RAHMAN	MR. R K AGARWAL MR. M TALUKDAR MR. B BORA
143	CrI.Rev.P. 94/2008 B/O WITH LCR 4 FILES	SRI SUKHARI RAI vs SRI BIRAJ PRANJAL GOGOI	MR. P J SAIKIA MR J C BORAH MR. K BARUAH MR. A K GUPTA Z ALAM	MR. B M CHOUDHURY MR. D GOGOI MR. S ROY
144	CrI.Rev.P. 139/2008 LCR 3 FILES	DENIAL REGMI vs SHRI HALADHAR KALITA & ANR	A CHOUDHURY P BORGOHAIN	PP, ASSAM G P BHOWMIK J PURKAYASTHA
145	CrI.Rev.P. 182/2008 WITH LCR 4 FILES	SRI HEMANTA BARUAH vs SRI JITEN HAZARIKA	MR. A THAKUR MS G KALITA MISS. M GOGOI MR. A K DEY MR. J SARMA	MR. S S GOSWAMI
146	CrI.Rev.P. 257/2008 With CrI.Rev.P. 212/08, LCR 3 FILES	PRANJAL KHATANIAR vs FAZLUL HAQUE		MR. H RAHMAN MR. Z ALAM MS. B BAISHYA
147	CrI.Rev.P. 270/2008 LCR 3 FILES FIXED ON 11-11-08	SRI ALOK ROY vs SRI BHAJANLAL SHARMA	MR. K AGARWAL MR. D K CHOMAL	MR. P J SAIKIA MR J C BORAH
148	CrI.Rev.P. 314/2008 LCR 2 NOS.	SRI GITARTHA DAS vs THE STATE OF ASSAM & ANR	MR. A M BORA MR. S BORDOLOI MR. S DEKA	PP, ASSAM MR. T J MAHANTA MS. A VERMA MR. B GOGOI MR. R BARUAH MS. R BORAH MR. S C SARMA
149	CRP 81/2008 WITH LCR	SMT. KUNJA BORA & ORS. vs PRAFULLA THAKUR	P CHAKRABORTY G DEKA	
150	MACApp. 2/2008 WITH MC 682/2008	UNITED INDIA INSURANCE CO. LTD. vs MD.YUSUF ALI & ORS	MR. S S SARMA MR. R K BHATRA MR. S AGARWAL	MR. S K GOSWAMI MR. R KATHKATIA MR. P K SHARMA
151	MACApp. 3/2008 MC 2272/08(STAY) WITH LCR FIXED	NEW INDIA ASSURANCE CO. LTD. vs SUNITA AGARWAL	MR. S DUTTA MS. M CHOUDHURY MISS R KAUR	MR. R C SANCHATI MS. S SAH MR S SANCHETI
152	MACApp. 4/2008 WITH LCR	THE UNION OF INDIA vs MST. AMALA BEGUM & ORS	N DEKA CENTRAL GOVT. COUNSEL	S BANIK B SARMA B BORA
153	MACApp. 6/2008 WITH CO 1/2008 FIXED	NEW INDIA ASSURANCE CO. LTD. vs MUSSMAL RANI BEGUM	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA MR G JALAN	
154	MACApp. 7/2008 LCR	UNITED INDIA INS. CO. LTD. vs REKHA GOSWAMI & ORS.	MS. A AJITSARIA MS. R BEGUM MR. B K PURKAYASTHA MS. U K PURKAYASTHA	

155	MACApp. 12/2008	MD. ABDUL RAHMAN SEKH @ ABDUR RAHMAN SEKH vs THE UNITED INDIA INSURANCE CO. LTD. & ORS	MR. R P KAKOTI MR. A K DUTTA MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA	MR. S S SHARMA MR. R K BHATRA MR. K K BHATTA MR. V SHARMA MR. S AGARWAL MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. R GOSWAMI MR. I ALAM MR. B C DAS MISS. S ROY MR. R C PAUL
156	MACApp. 16/2008	ROUSHANARA & ANR. vs MRS. PRATIBHA TALUKDAR & ORS.	MR. B N SARMA MS. D DAS	MR. Z IOBAL N D NATH
157	MACApp. 18/2008 WITH LCR 2 FILES	ORIENTAL INSURANCE CO. LTD. vs MUSTT. MABIA BIBI & ORS	S DUTTA M CHOUDHURY R KAUR D BARUAH	MR. R GOSWAMI MR. B J GHOSH MR. I ALAM
158	MACApp. 29/2008 WITH LCR	NATIONAL INSURANCE CO. LTD. vs ABDUL KASHEM	MR. B C DAS MISS. S ROY MR. R C PAUL	
159	MACApp. 30/2008 MC 3316/2008 WITH LCR	RAJENDRA CHOUDHURY vs THE UNITED INDIA INSURANCE CO. LTD. & ORS	MR. P UPADHYAY MR T BORA MR. D SAIKIA MR. M AHMED	MR. R GOSWAMI MR. B J GHOSH MR. I ALAM
160	MACApp. 40/2008 WITH MACA. 44/08	NEW INDIA ASSURANCE CO. LTD. vs KALPANA BARUAH	S S SHARMA K K BHATTA R K BHATRA J JOHN	D SAIKIA MR. A VERMA MS. B GOGOI MR. K K DUTTA MR. R DUARAH MR. P K DAS MR. S DASGUPTA DR. B AHMED MR. N HOQUE MR. A U AHMED MR. M C DEKA
161	MACApp. 41/2008 MC 1557/08 WITH LCR B/O	NEW INDIA ASSURANCE CO. LTD. vs ARATI BHOWAL & ORS	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA	MR. R GOSWAMI MR. B J GHOSH MR. I ALAM
162	MACApp. 44/2008	KALPANA BARUAH vs SUBESWAR BARMAN & ORS	MR. D SAIKIA MRS A VERMA MR. B GOGOI MR. R BARUAH MR. K K DUTTA	
163	MACApp. 46/2008	AFIA BEGUM & ORS vs BRANCH MANAGER ORIENTAL INSURANCE CO. LTD.	MR. D MAZUMDAR MR. S SAIKIA MR. R SARMA MS. R D BHUYAN	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY
164	MACApp. 52/2008	SMT. PADMA CHALIHA vs THE NEW INDIA ASS. CO. LTD & ANR.	MR. A K GOGOI MR. L N DIHINGIA MR. S R GOGOI	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA MR. V SHARMA MS. P SHARMA MR. A AHMED MR. G N SAHEWALLA MR. MD ASLAM MR. D SENAPATI MS. M JAIN
165	MACApp. 53/2008 WITH LCR	UPASANA DUTTA vs ROHIT PRAKASH DUTTA & ORS	MR. G C PHUKAN MS. A DAS MR. R P KAKOTI MR. A K DUTTA MR D C NATH MR. B PURKAYASTHA	MR. G KHANDELIA
166	MACApp. 54/2008 MC 1826/08 STAY. LCR	NEW INDIA ASSURANCE CO. LTD. vs TUTUMONI GOGOI	MR. S DUTTA MS. M CHOUDHURY MISS R KAUR MR. D BARUAH MR. D CHAKRABORTY	
167	MACApp. 55/2008	RATUL DEKA vs ORIENTAL INSURANCE CO. LTD.	MR. K BHATTACHARJEE MR. T BARUAH MS. S GHOSH	MR. S K GOSWAMI MR. R KATHKATIA
168	MACApp. 58/2008 WITH LCR	CHATHIA DEVI vs BIRINCHI DOLEY	MR. P KATAKI MS. S KHATANAR	MR. A C SARMA MR. K PATHAK MR. M K BORAH MR. S DUTTA MS. M CHOUDHURY MR. D BARUAH MR. D CHAKRABORTY MR. M CHOUDHURY
169	MACApp. 59/2008 WITH LCR 3 FILES FIXED	ON THE DEATH OF RANJIT CHETRI HIS LEGAL HEIR NAMELY SMT. ANU CHETRY & 2 ORS, vs LAMKHAM WANGSH & ORS	MR. N DEBNATH	
170	MACApp. 62/2008 WITH MC 2465/08	UNITED INDIA INSURANCE CO. LTD. vs PRATIMA BASAK & ORS.	MS. A AJITSARIA MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MS. A GOGOI	
171	MACApp. 63/2008	UNITED INDIA INSURANCE CO. LTD. vs PRATIMA BASAK & ORS	MS. A AJITSARIA MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MS. A GOGOI	

172	MACApp. 65/2008 WITH LCR FIXED	SADHU SAIKIA vs MAKHONI KAKATI	MR. A M MAZUMDAR MR. M BORA MS. D BORGHAIN	
173	MACApp. 72/2008 WITH LCR FIXED	DWIMU HAZOARY vs NATIONAL INSURANCE CO. LTD.	MR. B B NARZARI MR. P K BRAHMA MR. N NARZARY	MR. D MAZUMDAR MR. S SAIKIA MR. R SARMA
174	MACApp. 76/2008 WITH LCR	RUBEE DAS vs NIRMALENDU ROY & ORS	MR. D SAIKIA MS. A VERMA MR. B GOGOI MR. R BARUAH MR. K K DUTTA	MS. A AJITSARIA MR. B K PURKAYASTHA MS. M NEOG MR. C CHOWDHURY MR. D SAHA MR. N GOSWAMI MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY
175	MACApp. 80/2008 MC 3064/2008 WITH LCR 3 FILE	M/S NATIONAL INSURANCE CO. LTD. vs MEENU MOHALI & ORS	MR. A AHMED	MR. G N SAHEWALLA MR. MD ASLAM MR. D SENAPATI MR. K ROY CHOWDHURY
176	MACApp. 86/2008 WITH LCR	DEL BHANU BEWA vs THE NEW INDIA ASSURANCE CO. LTD.	MR. R ALI MD. S ALI MD. M Z SHAH MS. R BEGUM	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA MS. L SARMA MR. M J BARUA MR. S DUTTA MS. M CHOUDHURY MR. D BARUAH MR. D CHAKRABORTY
177	MACApp. 87/2008	SMT. PUTALI CHETIA & ORS. vs ORIENTAL INSURANCE CO. LTD. & ORS.	MR. P J SAIKIA MR J C BORAH MR. A K GUPTA	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA MS. L SARMA MR. M J BARUA MR. S DUTTA MS. M CHOUDHURY MR. D BARUAH MR. D CHAKRABORTY
178	MACApp. 94/2008 WITH MC 3266/08 WITH LCR 1 FILE FIXED	BIPIN MEDHI vs SUSHIRAM SAIKIA & ORS	MR. A D CHOUDHURY MR. P N GOSWAMI MR. A SAIKIA MR. G RAHUL	
179	MACApp. 97/2008	ORIENTAL INSURANCE CO. LTD. vs MANIKUDDIN LASKAR	MR. S K GOSWAMI MR. R KATHKATIA	MR. B BANERJEE MR. J LASKAR MS. M DEB MR. A DEY MR. R GOSWAMI MR. I ALAM MR. T KALITA MR. S C BISWAS B K PURKAYASTHA MS. M NEOG
180	MACApp. 99/2008 WITH LCR	ORIENTAL INSURANCE CO. LTD. vs PURNIMA BORAH	MR. S K GOSWAMI MR. R KATHKATIA MR. P K SHARMA	MR. R GOSWAMI MR. I ALAM MR. T KALITA MR. S C BISWAS B K PURKAYASTHA MS. M NEOG
181	MACApp. 103/2008 FIXED	RAHUL KALITA vs THE REGIONAL MANAGER & ORS.	S BHATTACHARJEE MS. M BHATTACHARJEE MR. P S BHATTACHARYYA MR. D K KALITA	B K PURKAYASTHA MS. M NEOG
182	MACApp. 107/2008	M/S NEW INDIA ASURANCE CO. LTD. vs MD. MAFIZUR RAHMAN & ORS.	S S SHARMA K K BHATTA R K BHATRA	MR. K PAUL MR. S K SINGH MR. K P SINGH MR. S SAHU GA, ASSAM MR. B J GHOSH
183	WP(C) 3263/2008 FIXED	SMTI GANDHESWARI NATH vs THE STATE OF ASSAM AND ORS	D BARUA S BARUA	MR. B D SINGH MS. A S RAKHRA
184	CrI.Rev.P. 3/2009 LCR 2 FILES B/O	SRI MON MOHAN DAULAGAPHU vs SMTI AFUL THOUSEN @ SMTI GITA DAULAGAPHU,	MR. R ISLAM MS. N MITRA MR. R DE MS. D DEVI P KATAKI MS. D K BAGCHI	L RAHMAN
185	CrI.Rev.P. 131/2009 WITH LCR 1 FILES	SRI MUKBUL HUSSAIN vs FARJAN BEGUM		
186	CrI.Rev.P. 140/2009	SHRI RAM BABU SHAW vs THE STATE OF ASSAM & ANR	B R DEY B SARKAR P SEN R DHAR J PAUL	PP, ASSAM MR. N ALAM MR. K RAJA MR P K SINGH MR. M U HAQUE MR. M R BHARALI MR. S J BORDOLOI
187	CrI.Rev.P. 161/2009	MD SHAHNUR ALI vs MRS. MOYFUL BIBI	MR SK N MAHAMMAD MR M RAHMAN MR MIZANUR RAHMAN MR. S RANA	
188	CrI.Rev.P. 234/2009 LCR 2 FILES	RAIHAN UDDIN AHMED vs THE STATE OF ASSAM & ANR	A M MAZUMDAR A CHOUDHURY F K R AHMED S ISLAM A ALI	PP, ASSAM MR. A CHOUDHURY N HAQUE N J DAS R ALI MR. S HUDA MD. A HAI MR. M ALAM MR. G BORDOLOI MR. M NATH PP, ASSAM MR. A M MAZUMDAR MD. S ISLAM MD. B HUSSAIN R C SANCHATI MR. N JAIN MR. C MOUR
189	CrI.Rev.P. 355/2009 LCR 4 FILES	KISHORE SARMA vs THE STATE OF ASSAM AND ANR	MR. B C DAS MR. B BARMAN	
190	CRP 382/2009 LCR 7 FILES	SMT. SUSHILA DEVI JAIN vs M/S NANDI & SONS & ANR.	P K DEKA S K JAIN B K JAIN	

191	MACApp. 15/2009 MC 411/09	ORIENTAL INSURANCE CO. LTD. vs MANO KARMAKAR & ORS	MR. S DUTTA MS. M CHOUDHURY MR. R KAUR MR. D BARUA	
192	MACApp. 17/2009 WITH LCR FIXED	MD. SAIJUDDIN vs SANJIB KR. CHETIA & ORS.	MR. A M MAZUMDAR MR. M A SHEIKH MS. A BEGUM MD. M H CHOUDHURY	MR. P MAHANTA
193	MACApp. 19/2009 WITH MC 393/09 WITH LCR	JITU DUTTA vs MEMBER MOTOR ACCIDENT CLAIMS TRIBUNAL & ORS	MR. A K GOGOI MR. S R GOGOI MR. B BURAGOHAJIN MR. P BORTHAKUR MR. M PHUKAN	MR. S C KEYAL MISS M GOSWAMI
194	MACApp. 21/2009	ORIENTAL INSURANCE CO. LTD. vs NIRMALA BORO	S K GOSWAMI R KATHKATIA P K SHARMA	MR. K R BORA MR. MD ASLAM
195	MACApp. 26/2009 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. vs KATU DERAPI & ORS	MR. S K MEDHI MR. R K BHARALI	MR. P C DEY MR. R K DEY MR. B CHANDA MR. K KALITA
196	MACApp. 27/2009 WITH LCR	UNITED INDIA INSURANCE CO. LTD. vs MD. ATOWAR RAHMAN	MR. S DUTTA	MR. S K GOSWAMI MR. C M MAHANTA MR. P SARMA MR. R KATHKATIA MRS. P MEDHI MR. K SARMA MR. D DAS MD. A HUSSAIN MR. D SENAPATI FOR CAVEATOR
197	MACApp. 28/2009 WITH MC 1682/09	THE NEW INDIA INSURANCE CO. LTD. vs NIRODA BARBORAH & ORS	MR. S K MEDHI MS. N MEDHI MR. R K BHARALI	MR. D SENAPATI FOR CAVEATOR
198	MACApp. 39/2009 WITH MC 1113/09 FIXED, WITH	UNION OF INDIA & ORS. vs DEEPJYOTI PHUKAN	MD. K A MAZUMDER CENTRAL GOVT. COUNCIL	MR. P J SAIKIA MR. A K GUPTA
199	MACApp. 41/2009 WITH MC 1119/09 WITH	UNION OF INDIA & ORS. vs BANIKANTA PHUKAN	MD. K A MAZUMDER CENTRAL GOVT. COUNCIL	
200	MACApp. 45/2009 WITH LCR 3 FILES	THE UNION OF INDIA & ORS. vs SHRI LAKHI GOGOI	MD. K A MAZUMDER CENTRAL GOVT. COUNCIL	MR. P J SAIKIA MR. A K GUPTA
201	MACApp. 49/2009	ORIENTAL INSURANCE CO. LTD. vs MRINAL KANTI CHAKRABORTY	MR. S K GOSWAMI MR. P K SHARMA MR. R KATHKATIA	MS. P BHATTACHARJEE MR. A K SARMA
202	MACApp. 50/2009	SMTI. MALATI KALITA & ANR. vs MRS. RAMONI DAS PATGIRI & ORS.	MR. S K GOSWAMI MR. P K SARMA MR. R KATHKATIA	MR. R GOSWAMI MR. I ALAM
203	MACApp. 54/2009 WITH LCR 1 FILE	ORIENTAL INSURANCE CO. LTD. vs SMTI. ANITA ROY & ORS.	MR. S DUTTA MS. M CHOUDHURY MISS R KAUR MR. D BARUAH MR. D CHAKRABORTY	
204	MACApp. 59/2009 WITH LCR	THE UNITED INSURANCE CO. LTD. vs SMTI. BULU BARMAN	R D MOZUMDAR	MR. S K GOSWAMI
205	MACApp. 60/2009 WITH LCR 3 FILES FIXED	SHRI DAYANANDA MEDHI vs SRI KAJJAM GAURANGA GOPAL & ANR.	MR. C CHOWDHURY MRS. A GAYAN MR. N GOSWAMI	
206	MACApp. 61/2009 WITH MC 1467/2010 AND C.O. NO.5/2009 WITH LCR FIXED	NATIONAL INSURANCE CO. LTD. vs SRI MONI MOHAN KOCH & ORS	MR. B K PURKAYASTHA MS. M NEOG	MR. D P CHALIHA MS S M CHOUDHURY MR. A AHMED
207	MACApp. 64/2009	RENU GOGOI & ANR vs UNITED INDIA INSURANCE CO. LTD.	MS. P CHAKRABORTY MS. G DEKA	MR. R GOSWAMI MR. D K DAS MR. B S GOSWAMI
208	MACApp. 69/2009 WITH MC 1627/09	M/S BAJAJ ALIANZ GIC LTD. vs SAIRA BEGUM LASKAR & ORS	MR. S DUTTA	MR. S DUTTA MR. D CHAKRABORTY MR. M CHOUDHURY MS. B SARMA
209	MACApp. 75/2009 WITH LCR FIXED	UNITED INDIA INSURANCE CO. LTD. vs BHANU BASAK & ORS,	S DUTTA	
210	MACApp. 78/2009	NEW INDIA ASSURANCE CO. LTD. vs SMTI. MAYA BORO	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA MS. L SARMA	MR. N DEKA MR. D K TALUKDAR MR. B SARMAH

211	MACApp. 80/2009 WITH MC 1824/09	UNITED INDIA INSURANCE CO. LTD. vs MUSTT. RAHIMA KHATUN & ORS	MR. S DUTTA MRS. U DUTTA	MR. S K MEDHI MR. S RAHMAN
212	MACApp. 81/2009 WITH MC 1828/09 WITH LCR	UNITED INDIA INSURANCE CO. LTD. vs KIRAN BALA DAS & ORS,	S DUTTA U DUTTA	MR. S K MEDHI MR. S RAHMAN
213	MACApp. 86/2009 LCR	M/S ORIENTAL INSURANCE CO. LTD. vs SMTI. USHA HAZARIKA & ANR,	MR. A AHMED	MR. S BHARALI MS. P BHATTACHARYA MR. B SARMA
214	MACApp. 88/2009 WITH MC 2762/09 (D/O) WITH LCR 2 FILES	UNION OF INDIA & ANR vs SRI JAGANATH SARMA	MR. C BORUAH C.G.C.	
215	MACApp. 96/2009 MC 2453/09[STAY]	ORIENTAL INSURANCE CO. LTD. vs SULOCHANA DEVI KAYAL & ORS	MR. S DUTTA MS. M CHOUDHURY MR. D BARUAH MR. D CHAKRABORTY	MR. T J MAHANTA MRS. P MEDHI
216	MACApp. 97/2009 WITH CO 9/10 B/O	ORIENTAL INSURANCE CO. LTD., vs SMT. TARUNI DAS & ORS,	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY	MR. P S BHATTACHARYYA MR. D K KALITA MR. H SARMA MR. A MANNAF MR A K AHMED MRS. F BEGUM
217	MACApp. 100/2009 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD., vs SIBANGSHU SEN & ANR,	MR. A AHMED	MR. P SINGH MS. S KHANIKAR MR. T R SARMA
218	MACApp. 102/2009 MC 2770/09 (STAY) B/O	M/S NEW INDIA ASSURANCE CO. LTD. vs RINA KHANIKAR & ANR	MR. A AHMED	MR. S DAS MS. R T DAS
219	MACApp. 107/2009 WITH LCR	ASSAM STATE TRANSPORT CORPORATION & ANR, vs SMT. UMALATA PEGU & ANR	MR. S K GOSWAMI MR. G SARMA MR. P KATAKI	MRS. R GOGOI MS. P BHATTACHARJEE FOR CAVEATOR
220	MACApp. 110/2009	THE NEW INDIA ASS. CO. LTD. vs SRI SRIDAM PAUL & ANR	MR. A PHUKAN MR. A BHARALI MR. A SARMA	MR. D BARUAH MS. M DAS MR. PARAG J SAIKIA MR. N PHUKAN
221	MACApp. 112/2009 WITH LCR	NEW INDIA ASSURANCE CO. LTD. vs JOYCHAND BHAGAT	MR. S DUTTA MR. D CHAKRABORTY MR. M CHOUDHURY	MR. A K GOSWAMI MR. S BANIK MS. B SARMA MR. K N SURI MR. P BHUYAN
222	MACApp. 120/2009 MC 3130/09(STAY) FIXED,LCR	NEW INDIA ASSURANCE CO. LTD. vs TUNI TOSSA & ANR	MR. S DUTTA MR. D CHAKRABORTY MR. M CHOUDHURY	MR. S C KEYAL MISS M GOSWAMI MS. T PHUKAN
223	MACApp. 131/2009 WITH MC 3258/2009	THE NEW INDIA ASSURANCE CO. LTD. vs SMTI. CHANDRABATI SINHA & 2 ORS	MR. S K MEDHI MS. N MEDHI MR. R K BHARALI	MR. B SINHA MR. S BANIK MR. B NATH
224	CrI.Pet. 76/2010 LCR 3 FILES	ABDUL HAMID vs RUPJAN BEGUM	MR. N N KARMAKAR MR. M K SAH	MR. S SARMA MR. G GOSWAMI
225	MACApp. 3/2010 FIXED WITH LCR 4 FILES	JAYANTA DUTTA vs BHASKAR BARMAN & 2 ORS	MR. U K THAKURIA MR. A DAS MR. N DEBNATH	MR. S S SHARMA MR. R K BHATRA MR. S AGARWAL MR. V SHARMA
226	MACApp. 20/2010 WITH MC 452/2010 LCR	ORIENTAL INSURANCE CO. LTD. vs JANUNA ROY & ORS	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY	MR. R GOSWAMI MR. B KALITA
227	MACApp. 22/2010	UPEN BORAH vs BRAJA NATH SARMA & ORS	MR. P K DEKA MR. P SUNDI	MR. R GOSWAMI MS. K BARPUJARI MR. H K MAHANTA MR. I K SARMA
228	MACApp. 23/2010 WITH MC 487/2010	UNITED INDIA INSURANCE CO. LTD., vs SMTI NAMITA BALA DAS & 4 ORS,	MR. S DUTTA	MR. B C PATHAK MR. B PATHAK MR. H K GOGOI MS. B KAMAN
229	MACApp. 33/2010 WITH MC 636/10 WITH LCR 3 FILES FIXED	NATIONAL INSURANCE CO. LTD. vs SMTI MINATI PAUL 7 ORS	MR. S S SHARMA MR. K K BHATTA MR G JALAN	MR. G N SAHEWALLA MS. M D BURMAN MD. ASLAM MR. B SHARMA MR. D SENAPATI
230	MACApp. 34/2010 WITH MC 639/10 WITH LCR FIXED	NATIONAL INSURANCE CO. LTD. vs KARAMAT ALI & 3 ORS	MR. S S SARMA MR. R K BHATRA MR. K K BHATTA	MR. K P SARMA MR. H DAS

231	MACApp. 42/2010	THE ORIENTAL INSURANCE CO. LTD., vs SMTI. REKHA DAS & 3 ORS,	MR. S K GOSWAMI MR. R KATHKATIA	MR. P J SAIKIA MR. A K GUPTA FOR CAVEATOR
232	MACApp. 44/2010 LCR 2 FILES	SHILU DEB @ SANJIB DEB vs HIRALAL DUTTA & ANR,	MR. I H LASKAR MR. P K DEKA MS. I SARMA MS. P BORAH MR. H AHMED MR. A DUTTA MR. A KHANIKAR	MR. A PHUKAN MR. A BHARALI MR. N CHOUDHURY MR. B U LASKAR MR. B BISHAYA MR. P J SAIKIA MR. A K GUPTA
233	MACApp. 46/2010 WITH LCR 2 FILES	THE ORIENTAL INSURANCE COMPANY LTD. vs MASTER MITAL RAM & 2 ORS		
234	MACApp. 57/2010 MC 896/10(STAY) WITH LCR FIXED	M/S ORIENTAL INSURANCE CO. LTD. vs SMTI.ANJANA SHARMA & ANR	MR. A AHMED	MR. B BARMAN
235	MACApp. 60/2010 WITH LCR FIXED	M/S ORIENTAL INSURANCE CO. LTD. vs RAM SURAT SHARMA & 8 ORS,	MR. A AHMED	MR. P BORA FOR CAVEATOR
236	MACApp. 61/2010 WITH LCR 2 FILES WITH	MD. ABDUL MOTIN LASKAR vs SUDIP CH. NATH & ANR	MR. S K MEDHI MR. J DAS	MR. R GOSWAMI MR. B J GHOSH MR T KALITA
237	MACApp. 63/2010 WITH LCR 2 FILES	UNITED INDIA INSURANCE CO. LTD., vs MD. ABBASH KHAN & 2 ORS,	MR. K PAUL MR. S K SINGH MR. P SUNDI	MR. A GANGULY
238	MACApp. 71/2010 WITH MC 943/2010	NATIONAL INSURANCE CO. LTD. vs MUSTT. AYESHA KHATUN & ANR	MR. R GOSWAMI MR. I ALAM MR. I BOROAH	MR. A K TALUKDAR MR. F K R AHMED
239	MACApp. 84/2010 WITH LCR FIXED	SMTI HEMANGANI BORDOLOI THAKUR & 2 ORS vs THE REGIONAL MANAGER & 2 ORS	MR. S S SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA	MS. R D MOZUMDAR
240	MACApp. 87/2010 MC 1136/10(STAY)	NEW INDIA ASSURANCE CO. LTD., vs MD. NUR UDDIN CHOUDHURY & 2 ORS,	MR. K K BHATRA MR. R K BHATRA MR. V SHARMA MR. S AGARWAL MS. N TALUKDAR	MR. N DEBNATH
241	MACApp. 89/2010	MUSTT. FATIMA BEGUM vs MD. JOYNAL ABEDIN LASKAR & 2 ORS	MR. R P KAKOTI MR. A K DUTTA MR D C NATH MR. S C KEYAL MS. T PHUKAN MISS M GOSWAMI	
242	MACApp. 92/2010	MD. RAHIM UDDIN LASKAR vs DEBASHRI PAUL CHOUDHURY & ORS	MR. R P KAKOTI MR. A K DUTTA MR D C NATH MR. S C KEYAL MS. T PHUKAN MISS M GOSWAMI	
243	MACApp. 94/2010	ORIENTAL INSURANCE CO. LTD. vs ASHMA BEGUM & ANR	MR. S K GOSWAMI MR. R KATHKATIA	
244	MACApp. 99/2010 MC 955/2011 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD., vs DHANESWAR DEKA & ANR,	R D MOZUMDAR J SHARMA MR. H KALITA	MR. T J MAHANTA MR. P P DUTTA MR. D DEKA
245	MACApp. 102/2010	AJIT CHANGMAI vs DIPEN BORAH & 5 ORS	MR. T J MAHANTA MR. T G BARUAH MRS. R GOGOI	MR. R K BHATRA MRS. A BORAH MR. S K GOSWAMI MR. R KATHKATIA MRS. P MEDHI MR. A ACHARYA MD. A MALEQUE
246	MACApp. 105/2010 WITH LCR FIXED	ORIENTAL INSURANCE CO. LTD. vs MRS. MALATI MARDI & ORS	MR. S DUTTA MS. M CHOUDHURY MR. D BARUAH MR. D CHAKRABORTY MR. M CHOUDHURY	
247	MACApp. 107/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD. vs MRS. BIRONIKA EKKA & ORS	S DUTTA M CHOUDHURY D BARUAH D CHAKRABORTY M CHOUDHURY	MD. A MALEQUE
248	MACApp. 109/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD. vs BAJAN MURMU & ORS	S DUTTA M CHOUDHURY D BARUAH D CHAKRABORTY M CHOUDHURY	MD. A MALEQUE
249	MACApp. 114/2010 MC 2161/10 WITH LCR FIXED	THE ORIENTAL INSURANCE CO. LTD.,Q vs MAJI INGLENG & ANR,	MR. S K GOSWAMI MR. R KATHKATIA MR. P K SHARMA	MR. A H DAS MR. P DEKA MR. G RENGMA

250	MACApp. 116/2010	UNITED INDIA INSURANCE COMPANY LTD. vs OM BAHADUR BHUJAL@UMESH CHETRI & 2 ORS	MR. R GOSWAMI MR. D K DAS MR. I ALAM	MR. I H BARBHUYAN MR. R RAJKHOWA MR. S AHMED
251	MACApp. 117/2010	THE UNION OF INDIA vs MD. WAHIDUR KHAN & ORS	MRS R BORA C.G.C.	MR. S K GOSWAMI MR. R KATHKATIA MRS. P MEDHI
252	MACApp. 120/2010 WITH LCR 2 FILES	THE ORIENTAL INSURANCE CO. LTD., vs SMTI. HEMLATA GOGOI & ANR, SACHIN GUPTA	S K GOSWAMI R KATHKATIA MR. P K SHARMA	A KHANIKAR
253	MACApp. 121/2010	ORIENTAL INSURANCE CO, LTD. SMT. RANJAN SHREE @ SHAILLY @ RATNA SRI vs THE ORIENTAL INSURANCE CO. LTD. & ANR	MR. M CHANDA MR. S K GHOSH	MR. B K SINGH MS. T TALUKDAR
254	MACApp. 122/2010	NEW INDIA ASSURANCE CO. LTD. vs PURNIMA SINGHA	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY	MR. I H LASKAR MR. P K DEKA MS. L R CHOUDHURY MR. S ALAM
255	MACApp. 124/2010 WITH MC 1412/2010	CHANDAN DAS vs BHUPEN GHOSE & ORS	MR. S GOSWAMI MR. B GOSWAMI MS. B HAZARIKA MR. R SAIKIA	MR. S C BISWAS MR. G SINGH MR. M BISWAS MR. S DAS MR. S U AHMED MR. D MAZUMDAR MR. S SAIKIA MR. R SARMA MR. A AHMED
256	MACApp. 125/2010	MUJIBUR RAHMAN vs SALIM AHMED & ORS	MR. S K MEDHI MR. J DAS MR. P DAS MR. A ISLAM	MR. K K BHATTA MS. L SARMA MR. J JOHN
257	MACApp. 126/2010 WITH LCR	HAMIDA AHMED vs M/S NEW INDIA ASSURANCE CO. LTD.& 2 ORS	MR. R ALI MR. G U AHMED MD. M Z SHAH	
258	MACApp. 135/2010	ASSAM STATE TRANSPORT CORPORATION vs GITA DAS & ORS	MRS. U BARUA MR M P GOSWAMI	
259	MACApp. 137/2010 MC 1765/10	ORIENTAL INSURANCE CO.LTD., vs SMT. RINGKI TAMANG & 4 ORS,	MR. S DUTTA MR. D CHAKRABORTY MR. M CHOUDHURY	MR. R P SARMAH MR. A NATH MS. K DEWAN MR. M MANDAL
260	MACApp. 138/2010 MC 1775/10(STAY)	SMTI NIRA RAJKHOWA & ANR, vs BINOD SAH & ORS,	MR. S K GOSWAMI MR. C M MAHANTA MR. R KATHKATIA MR. R C PAUL	
261	MACApp. 149/2010	JIBAN BARUAH, vs BABUL GOHAIN & 2 ORS, NATIONAL INSURANCE CO. LTD. vs TEPARAM GOGOI & ORS,	MR. S S SHARMA MR. R K BHATRA MR. V SHARMA MR. S AGARWAL MS. A CHETRY	MR. J SINGH MR. P SINGH MS. D GUPTA
262	MACApp. 153/2010	THE ORIENTAL INSURANCE CO. LTD., vs SMT. KUSUM DEVI & 2 ORS,	MR. S K GOSWAMI MR. R KATHKATIA MR. P K SHARMA MRS. P MEDHI	MR. S P DEKA MR. P SARMA MR. H SARMA MR. A K SARMA MR. B KAKATI MR. B KALITA
263	MACApp. 156/2010 WITH LCR 3 FILES FIXED	RAGHUNATH PRASAD GUPTA, vs THE UNION OF INDIA & 3 ORS,	MR. G C PHUKAN MR. S SAHU MR. K GOGOI MR. R P SARMAH MR. A NATH MR. D DOLEY MS. P SARMA	ASSTT.S.G.I. MR. R GOSWAMI MR. I ALAM MR. B S GOSWAMI
264	MACApp. 159/2010	UNITED INDIA INSURANCE CO. LTD. vs BAJANANDA RABHA & ANR	MR. M DUTTA MS. M CHOUDHURY	
265	MACApp. 161/2010 MC 2054/2010[STAY]	GOPAL KALITA, vs SADANANDA DAS & ORS	MR. J SARMA MR. G SOREN	MR. S K GOSWAMI MR. R KATHKATIA MS P MEDHI MR. A ACHARYA
266	MACApp. 164/2010	SMT. STHITI SUTRADHAR, vs NIREN MAHANTA & 2 ORS,	MR. D N CHOUDHURY MR. B K JAIN MS. R LAHKAR MS. S SUREKA	MR. A AHMED MR. A PHUKAN MR. A BHARALI MR. K BARMAN
267	MACApp. 165/2010			
268	MACApp. 165/2010			

269	MACApp. 168/2010	SMTI PHULMONI BASKEY, vs RAMESH SAIKIA & ANR	MR. K P SINGH MR. S K SINGH MR B PUSHILAL	MR. M CHOUDHURY MR. K DEKA MR. A GOGOI
270	MACApp. 169/2010	PRANAB KUMAR vs THE NEW INDIA ASSURANCE COMPANY LTD. & 2 ORS	MR. S K JAIN MR. B K JAIN	MR. R GOSWAMI MR. D K DAS MR. I ALAM
271	MACApp. 170/2010	SMTI.USHA RANI BHOWMIK vs SACHINDRA NATH DEKA & 2 ORS	MR. S K SINGH MR B PUSHILAL MR. P SUNDI	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MS. A GOGOI
272	MACApp. 172/2010 LCR, FIXED	SMTI. HALIMA BEGUM vs THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. & ORS	MR. A K GUPTA	MR. S DUTTA MRS. U DUTTA MR. A GOSWAMI
273	MACApp. 174/2010 FIXED	SMT.RINA BALA DAS vs KALA DHAR DAS & 2 ORS	MR. J SARMA	MR. J SINHA MR. S P CHOUDHURY MR. S CHOUDHURY
274	MACApp. 190/2010 WITH LCR	NARENDRA NATH DAS & ANR, vs MANAGING DIRECTOR & 2 ORS,	MR. G N SAHEWALLA MD. ASLAM MR. B SHARMA MR. D SENAPATI MS. J BORA MR. A M BARBHUIYA MR. J U N M LASKAR MR. A M S MAZUMDER	MR. P S DEKA ADDL GA, ASSAM
275	MACApp. 195/2010	ANAM UDDIN MAZARBHUIYA @ LASKAR, vs DIVISIONAL SUPERINTENDENT & 2 ORS,		
276	MACApp. 201/2010 MC 3890/10	UNITED INDIA INSURANCE COM. LTD. vs BIJOY RANJAN MAJUMDAR & 2 ORS	MR. R GOSWAMI MR. D K DAS MR. I BOROOAH	MR. M K MAJUMDAR MR. S P CHOUDHURY
277	MACApp. 208/2010 NOT BY HON. N CHAUDHURY J	MD. MAKRAM ALI, vs PRABANGSHU DAS & ORS,	S C KEYAL M GOSWAMI	R K BHARALI S K MEDHI A DAS M K DAS
278	MACApp. 212/2010 MC 2656/10(STAY) LCR 3 FILES FIXED	SIBA PRASAD GHOSH, vs MRS. ANIMA NEOG & ORS,	MR. S BANIK MS. B SARMA MR. K N SURI MR. P BHUYAN	MR. D MAZUMDAR MR. R SARMA MR. B DEORI MR. B K BHATTACHARJEE DR. R SARMAH MISS P SAHA MS. S B CHOUDHURY
279	MACApp. 222/2010 MC 2836/2010[STAY]	SAHAB UDDIN, vs PATARUNNESSA & ORS	MR. S K MEDHI MR. A AHMED MS R D KAKATI	MS. P PATHAK MS. D D BARMAN MR. P K BARMAN MR. S K MEDHI MR. R K BHARALI MR. P DAS FOR CAVEATOR MR. R GOSWAMI MR. I ALAM MR G P BHOWMIK MS. J PURKAYASTHA
280	MACApp. 227/2010 MC 2909/10(STAY) WITH 2 FILES	NATIONAL INSRANCE CO. LTD., vs SMTI PANCHAMI BORDOLOI & ORS,	MR. S S SHARMA MR G JALAN MS. L SARMA MS. F KHAN	MR. P DAS FOR CAVEATOR MR. R GOSWAMI MR. I ALAM MR G P BHOWMIK MS. J PURKAYASTHA
281	MACApp. 233/2010	SMTI. SUDHA DEVI, vs THE ICICI LOMBARD GENERAL INSURANCE CO. LTD. & ORS,	MR. P J SAIKIA MR. A K GUPTA	MR. S DUTTA MR. D CHAKRABORTY MR. M CHOUDHURY
282	MACApp. 234/2010 WITH MC 843/2011 (D/O) AND LCR ONE FILE FIXED	MD. HARUN ALI & ANR vs ASFIA BEGUM	MR. A C SARMA MS. A DEV MR. P CHAKRABORTY MR. K PATHAK	MR. M CHOUDHURY
283	MACApp. 237/2010	JAINAL ABEDIN & 4 ORS. vs THE MEMBER, MACT & ORS.	MR. K SARMA MR. D DAS MD. A HUSSAIN MR. J C DEKA	MRS. B ACHARYA MR. S K GOSWAMI
284	MACApp. 240/2010 WITH MC 2987/2010 LCR	M/S NEW INDIA ASSURANCE CO.LTD. vs MAFIZUR RAHMAN & 5 ORS	MR. A AHMED MS R D KAKATI	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. Z ALAM MR. F AHMED MR U SARMA MR. P BORGHAIN MR. P S DEKA MR. Z ALAM MR. F AHMED MR U SARMA MR. P BORGHAIN MR. B BISHAYA
285	MACApp. 246/2010 WITH MC 3100/2010	M/S NEW INDIA ASSURANCE CO.LTD. vs MUSST. RUBINA BEGUM & 5 ORS	MR. A AHMED MS R D KAKATI	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. Z ALAM MR. F AHMED MR U SARMA MR. P BORGHAIN MR. P S DEKA MR. Z ALAM MR. F AHMED MR U SARMA MR. P BORGHAIN MR. B BISHAYA

286	MACApp. 241/2010 WITH LCR 2 FILES	M/S NEW INDIA ASSURANCE CO.LTD. vs MUSST.RUBINA BEGUM & 5 ORS	MR. A AHMED MS R D KAKATI	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. Z ALAM MR. F AHMED MR U SARMA MR. B BISHAYA MR. P BORGHAIN
287	MACApp. 252/2010 With 253/10	MRS. RAHIMA BEGUM vs ORIENTAL INSURANCE CO. LTD. & 4 ORS	MR. J MOLLAH MISS. A BHANU MD. S ISLAM	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY
288	MACApp. 262/2010 WITH LCR FIXED	SMTI DIPALI DAS & 3 ORS, vs PRADIP KR. DAS & ORS,	MR. S C KEYAL MS. T PHUKAN MISS M GOSWAMI	MR. S S SHARMA MR. L SARMA
289	MACApp. 266/2010	ORIENTAL INSURANCE CO. LTD. vs DEBI BALA MEDHI & ORS	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY	MR. A D CHOUDHURY MR. S DEKA
290	MACApp. 267/2010 WITH MC 3580/2010 AND MC 3581/2010 FIXED.	NATIONAL INSURANCE CO. LTD. vs JAYASHREE SARMA & ORS	MR. B K PURKAYASTHA MS. M NEOG	MR. J ROY MR. M CHOUDHURY MR. A GOGOI MR. R HUSSAIN MISS. G SUTRADHAR
291	MACApp. 277/2010	SMTI MITHU BHATTACHARJEE & 2 ORS vs MD BADAR ALAM & 2 ORS	MR. R J BARUA	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MS. R D MOZUMDAR
292	MACApp. 278/2010 LCR 2 FILES	RAM CHANDRA PRASAD, vs THE DIVISIONAL MANAGER & ORS,	MR. K SARMA MR. D DAS MS. K M SARMA MD. A HUSSAIN MR. J C DEKA	MR. R GOSWAMI MR. D K DAS MR. I ALAM
293	MACApp. 283/2010	ACHIN KHOUND, vs THE ICICI LOMBARD GENERAL INSURANCE CO. LTD. & 4 ORS,	MR. D BARUAH MR. M K DUTTA	MR. R GOSWAMI MR. D K DAS MR. A DEB
294	MACApp. 285/2010	MD. MUSTAFA ALI & ANR, vs THE DIVISIONAL MANAGER & ORS,	MR. K SARMA MR. D DAS MS. K M SARMA MD. A HUSSAIN MR. J C DAS	MR. H DAS MISS M BARUAH MR. S K GOSWAMI MR. R KATHKATIA MR. N BARMAN
295	MACApp. 287/2010 WITH LCR 2 FILES FIXED	LALIT DAIMARI, vs THE MANAGER, PANERI T.E. & ORS.	MR G P BHOWMIK MS. J PURKAYASTHA MS. A DAS MR. S K RAHA	MR. B K GHOSH MR. M K SHARMA MR. S S SHARMA MS. L SARMA MS. F KHAN
296	MACApp. 296/2010 WITH LCR	MRS. DIPALI GOGOI & 4 ORS, vs THE REGIONAL MANAGER & ANR	MR. S CHOUHAN MR. C M MAHANTA MR. S BORTHAKUR	MR. R K BHATRA MR. K K BHATTA MS. J BHAGAWATI
297	MACApp. 304/2010 WITH MC 3930/10 MC 3931/2010 FIXED	NATIONAL INSURANCE CO. LTD. vs SMT.ANITA RANI CHANDA & ORS	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA	MR G P BHOWMIK MR. J PURKAYASTHA MR. S S ROY MR. S C BISWAS MR. P BISWAS MR. H CHANDA MS S DEVI MR. N N UPADHAYA MR. S DAS MR. D N SARMAH MR. A THAKUR MR. G KALITA MR. M GOGOI
298	MACApp. 311/2010	MD. SAMSUL HAQUE CHOUDHURY & ANR, vs GOJENDRA SINGHA & ORS,	MR. S C KEYAL MS. T PHUKAN MISS M GOSWAMI	MR. S K GOSWAMI MR. R KATHKATIA MR. A ACHARYA
299	MACApp. 313/2010	SMT. DAPANTI DAS & 2 ORS, vs NATIONAL INSURANCE CO. LTD. ANR,	MR. P J SAIKIA MR. A K GUPTA	MR. R K BHATRA MR. K K BHATTA MS. J BHAGAWATI MR. A SAIKIA MS. A A KHANAM
300	MACApp. 317/2010 WITH LCR 2 FILES	SMTI SWAPNALI DUTTA & ANR, vs UNITED INDIA INSURANCE CO. LTD. & 2 ORS,	MR. T J MAHANTA MR. S M RAHMAN MR. P P DUTTA MS. D DUTTA	
301	MACApp. 318/2010 WITH LCR 2 FILES	ORIENTAL INSURANCE CO. LTD. vs SMTI. NITYA SEN & ANR	MR. S DUTTA MS. M CHOUDHURY MR. D BARUAH MR. D CHAKRABORTY MR. M CHOUDHURY	MR. T J MAHANTA

302	MACApp. 322/2010 WITH LCR	UNITED INDIA INSURANCE CO. LTD., vs SMT. UMESWARI RABHA & ORS,	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY	MR. A AHMED MR. S C BISWAS MR. R K JAIN MR. K GOGOI MS. A DAS MR. L R MAZUMDER MR. P BISWAS MR. S K BARUAH SC, EDU
303	WP(C) 136/2010	NARENDRA PRATAP SINGH & 7 ORS vs THE STATE OF ASSAM AND ORS	MR. U BHUYAN MRS. K M TALUKDAR MR. A HAZARIKA MR. B CHAKRAVARTY MR. A SATTAR MR. R P GUPTA MR. Z MUKIT	
304	WP(C) 746/2010	BHOGESWAR NATH vs THE STATE OF ASSAM AND ORS	MR. S C BISWAS MR. S DAS MR. M BISWAS MR. H CHANDA MD. A HUSSAIN MR. L R MAZUMDER	SC, EDU MR. U K NAIR
305	WP(C) 2592/2010 FIXED	SMTI KAMALA BALA BANIKYA vs THE STATE OF ASSAM AND ORS	MR. M PHUKAN MR. S HAQUE MR. L N DIHINGIA MR. A BARUA	SC, EDU MR. U K NAIR MR. A CHETRY
306	WP(C) 3328/2010	APARNA DEB vs THE STATE OF ASSAM AND ORS	MR. N CHOUDHURY MR. S C KEYAL MR. S K GHOSH MR. S P CHOUDHURY	SC, EDU SC, F.DEPTT. MR. C BARUAH SC, AG
307	WP(C) 4041/2010	RANA CHAKRABORTY vs STATE OF ASSAM & ORS.	MR. A CHOUDHURY MD. S ISLAM MR. F K R AHMED MR. A ALI	SC, EDU MR. C BORUAH SC, IAAD
308	WP(C) 4105/2010 FIXED	BIRENDRA CH. PAUL & 5 ORS. vs STATE OF ASSAM & ORS.	MR. A CHOUDHURY MD. S ISLAM MR. F K R AHMED MR. A ALI	SC, EDU
309	WP(C) 4938/2010	SMTI KAPAHI SALOI vs THE STATE OF ASSAM AND ORS	MR. I H SAIKIA MISS S KANUNGOE MR. S AHMED	GA, ASSAM SC, AG SC, F.DEPTT. MR. C BORUAH SC, IAAD MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES
310	WP(C) 5661/2010	DINESH CHANDRA DEB vs THE STATE OF ASSAM AND ORS	MR. H CHANDA MISS S HALOI	GA, ASSAM SC, EDU MR. T C CHUTIA SC, SEBA MR. U K NAIR SC, DIRECTOR OF PENSION
311	WP(C) 6446/2010 FIXED	PADMA RAM NATH & 3 ORS vs THE STATE OF ASSAM AND ORS	MR. D TALUKDAR MS. M BHATTACHARJEE	MR. B GOGOI SC, FINANCE GA, ASSAM MR. B GOSWAMI SC, WATER RESOURCE GA, ASSAM
312	WP(C) 6449/2010 FIXED	SRI NIHARENDRA NARAYAN TAGORE vs THE STATE OF ASSAM & ANR	MR. N CHOUDHURY MR. S C KEYAL MR. S K GHOSH MR. S P CHOUDHURY	
313	WP(C) 6773/2010	ALL ASSAM DEVELOPMENT AUTHRTY & ANR. vs THE STATE OF ASSAM AND ORS	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY	GA, ASSAM
314	WP(C) 6897/2010	SMT DHARMINI BARMAN vs THE STATE OF ASSAM AND ORS	MS. M DUTTA MS. B BHUYAN MRS. R S DEURI MS. A SAIKIA MS. P PATHAK	MR. U K GOSWAMI SC, EDU SC, AG SC, F.DEPTT. SC, K A A C MR. R SHARMA A.S.G.I., GHC MR. U K NAIR MR. A CHETRY MR. C BORUAH SC, IAAD
315	CrI.Rev.P. 284/2011	ABDUR RASHID vs AFRUJA BEGUM	MD. B ISLAM MR. P BARMAN	
316	CrI.Rev.P. 443/2011	PARAMANANDA RAJBONGSHI vs SMTI. QUEEN DAS	MR. R P SARMAH MR M R ADHIKARI MR. S M SARMA MR. K GOGOI MR. K K UPADHYAY MS. B DAS	MR. S P DEKA MS. D DUTTA MR. A K SHARMA MS. B KALITA

317	CRP 95/2012 WITH LCR WITH	ANJALI DAS vs NURON NISSA	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY	MR. P J SAIKIA MS. M KECHII
318	CRP 207/2012 LCR 6 FILES	NURUN NISSA vs ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR. S DUTTA MR. D CHAKRABORTY
319	CRP 398/2012 WITH LCR	TILOK CHAND JALAN vs PARIMAL MAZUMDAR	MS. M HAZARIKA MS. A AJITSARIA MS. J HAZARIKA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
320	CRP 415/2012 WITH LCR	ON THE DEATH OF ANANTA PATHAK HIS LEGAL HEIRS MAHENDRA MOHAN PATHAK & 7 ORS. vs GOPAL DAS	MR. N CHOUDHURY MR. S K GHOSH MR. S P CHOUDHURY MR B KAUSHIK	MR. N BHARALI MS. J BEGUM FOR CAVEATOR
321	CRP 416/2012 WITH LCR	ON THE DEATH OF ANANTA PATHAK HIS LEGAL HEIRS MAHENDRA MOHAN PATHAK & 7 ORS. vs AMARENDRA THAKURIA	MR. N CHOUDHURY MR. S K GHOSH MR. S P CHOUDHURY MR B KAUSHIK	MR. N BHARALI MS. J BEGUM FOR CAVEATOR
322	CRP 540/2012 WITH LCR	JOGENDRA SAHA SONAR vs CHANDRA LAL UPADHAYAYA	MR. T C KHATRI MR. S K JAIN	MR. J K PARAJULI MR. N RAJKHOWA MRS. N S PARAJULI MR. D M NATH
323	CRP 560/2012 WITH LCR 18 FILES	NILPADMA BHOWAL & 5 ORS. vs MUSST ADIL ARA KHANAM & 5 ORS	MR. P P BARUAH MR. S CHAKRABARTY MR. D HAZARIKA	MR. U DAS MR J NEOG MR. G SAIKIA MR. J N NEOG MR. A THAKURIA MR. D SAUD

Total No. Of Cases : 323

Sd/-
Registrar (Vigilance) GHC-cum
Secretary, Gauhati High Court Legal Services Committee